

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No.22682/2018

(Arising out of impugned final judgment and order dated 27-11-2017 in WP No.26539/2015 passed by the High Court of Judicature at Allahabad)

STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

RAJU SINGH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.97392/2018-CONDONATION OF DELAY IN FILING and IA No.97390/2018-EXEMPTION FROM FILING O.T.)

Date : 10-05-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s)

Mr. Kamendra Mishra, AOR

For Respondent(s)

Mr. Abhishek Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter circulated by learned counsel for
the respondent No.5.

List the matter after four weeks' time to enable the
learned counsel to file reply affidavit.

(POOJA ARORA)
COURT MASTER

(ANITA RANI AHUJA)
COURT MASTER